



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
32	WA/423/2024 B/O	GO 3112L EE(CIV) CHANDRA SHEKHAR BELCHANDAN Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 16/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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25)	MR B P BORAH	16-12-2024	To	16-12-2024
26)	MR. S SHARMA	16-12-2024	To	17-12-2024
27)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/6674/2024 FIXED	JAKIR HUSSAIN AND 155 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE
61	WP(C)/6754/2024 B/O	ZABIAN FARHIN CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, G U
62	WP(C)/6759/2024 B/O	DR BAPAN KALITA Versus STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, U G C
ADMISSION				
63	WP(C)/8073/2019 FIXED	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	WITH I.A.(Civil)/3490/2024 in WP(C)/8073/2019	THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS	MR P H KONWAR	
64	WP(C)/1442/2023	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
65	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
ORDERS				
66	Cont.Cas(C)/39/2022 FIXED	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./3595/2024 WITH OFFICE NOTE, FIXED	AHIDUL SK @ AHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./2844/2024 WITH CASE RECORD(SCANNED COPY), B/O	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
59	Bail Appln./3108/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
60	Bail Appln./3531/2024 B/O	KHADIMUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
61	Bail Appln./3676/2024 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR H A AHMED Z R MANDAL	PP, ASSAM
62	Bail Appln./3679/2024 FIXED	PARASH BORAH Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM
63	Bail Appln./3680/2024 FIXED	BISHAKHA SHARMA Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM
64	Bail Appln./3747/2024 FIXED	NAZIR HUSSAIN Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. K M HASSAN	PP, ASSAM
65	WITH AB/3271/2024	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
66	WITH Bail Appln./3674/2024	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

67 **WITH**
[Bail Appln./3731/2024](#) AMARJYOTI KALITA MR. D GAGAI PP, ASSAM
Versus
THE STATE OF ASSAM MR. D K BAIDYA
MR. M S HUSSAIN

68 **WITH**
[Bail Appln./3749/2024](#) AFSAR ALI AND ANR. MR. S A HUSSAIN PP, ASSAM
Versus
THE STATE OF ASSAM MR D J HALOI
G BORO

BAIL HEARING

69 [AB/2249/2024](#) CHINMAYEE DEVI MR. A SARMAH SPL. PP, C.B.I.
FIXED **Versus**
THE UNION OF INDIA MS. N KALITA
MS S.POUDEL

70 [AB/2598/2024](#) SAMSUL HOQUE AND 2 ORS MAHIBUR RAHMAN MS. M K BROWN, Amicus
WITH OFFICE NOTE, FIXED **Versus** MR AZIZUR RAHMAN Curiae, (R-2)
THE STATE OF ASSAM AND ANR MS ASFIA AHMED PP, ASSAM

71 [AB/3059/2024](#) NABAB ALI AND 2 ORS MR. P RAHMAN PP, ASSAM
WITH CASE RECORD(SCANNED **Versus** MR S ISLAM
COPY), BY SLIP THE STATE OF ASSAM AND ANR.

ORDERS

72 [I.A.\(CrI.\)/1240/2024](#) AJOY NUNIA PP, ASSAM
(CONNECTED WITH ITEM NO. 56 **Versus**
IN THE DAILY CAUSE LIST), B/O THE STATE OF ASSAM,
in [Bail Appln./3685/2024](#)

73 [Bail Appln./3617/2024](#) RISHIRAJ GOGOI @ GAURAB GOGOI MR S BORTHAKUR SC, CBI
BY SLIP **Versus** MR G BOKALIAL
THE CENTRAL BUREAU OF MR SAURADEEP DEY
INVESTIGATION

74 **WITH**
[Bail Appln./3663/2024](#) JOY MODAK @ JAY MODAK SADHAN KALITA SC, CBI
Versus MR. A GANGULY
CENTRAL BUREAU OF INVESTIGATION MR T CHHETRI
GUNJAN DAS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
44	WP(C)/4592/2018 AT 10:30 AM	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
MOTION				
45	WP(C)/6625/2024 FIXED AS ITEM NO. 1	HEMANTA BORA Versus OIL INDIA LTD AND 4 ORS	MR. S BANIK	SC, OIL
46	Cont.Cas(C)/684/2024 FIXED	M/S KAKO TEA PVT. LTD. Versus ONIAM SARAN KUMAR SINGH	MS N SAIKIA MR. SUMANTA TALUKDAR	
47	WP(C)/4086/2024 B/O	ASHIS KUMAR DAS Versus THE UNION OF INDIA AND 6 ORS	MR. D P MANDAL MR A.THAKURIA	GA, ASSAM DY.S.G.I. SC, ECI
48	WP(C)/5190/2024 B/O	TRAILOKYA MOHAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. P BORDOLOI	SC, P AND R.D. GA, ASSAM
49	WP(C)/6372/2024 FIXED	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
50	WP(C)/6377/2024 FIXED	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
51	WP(C)/6748/2024 B/O	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	SC, TRANSPORT DEPARTMENT, ASSAM
ORDERS				
52	Review.Pet./215/2024 B/O, IN WP(C)/7381/2023 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus M/S ARUN TRAVELS	MR. B GOGOI MR. D UPAMANYA MS. I DAS	GA, ASSAM SC, FINANCE

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/6746/2024 B/O	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3928/2024 in WP(C)/6746/2024	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
47	WP(C)/5455/2016 WITH LCR, B/O	SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS	MR. H R A CHOUDHURY MR. H R CHOUDHURY MR. J M SULAIMAN	GA, ASSAM ASSTT. S.G.I.
48	WITH WP(C)/6735/2016 WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR. A R SIKDAR MR.A T SARKAR MR.K RAHMAN MR. S I TALUKDAR MS. ANINDITA DAS MR. SAIFUL ISLAM	GA, ASSAM ASSTT.S.G.I.
49	WITH WP(C)/6736/2016 WITH LCR	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
50	WITH WP(C)/6618/2018 WITH LCR	RABIUL HUSSAIN @ RAKIBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
51	WA/414/2024 BY SLIP	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC

ORDERS

52 [I.A.\(Civil\)/3933/2024](#)
B/O
in WP(C)/6383/2024

MUSARAF DEWAN @ MUSAFAR DEWAN
@ MUSARAB
Versus
THE UNION OF INDIA AND 5 ORS

MR M AHMED
MR. S U AHMED
A. K. KANU
MD. ANARUL ISLAM

GA, ASSAM
SC, F.T
SC, ECI

WITH

[WP\(C\)/6383/2024](#)

MUSARAF DEWAN @ MUSAFAR DEWAN
@ MUSARAB
Versus
THE UNION OF INDIA AND 5 ORS

MR M AHMED
MR. S U AHMED
A. K. KANU
MD. ANARUL ISLAM

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

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17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024
26)	MR. S SHARMA	16-12-2024	To	17-12-2024
27)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	WP(C)/1085/2023 FIXED, PERSONAL APPEARANCE	SUKURAM RABHA @ SUK RAM RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
58	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
ORDERS				
59	I.A.(Civil)/1705/2024 FIXED in WP(C)/7300/2023 WITH WP(C)/7300/2023	BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
		BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 16/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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14)	MR. R P SINGH	10-12-2024	To	17-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
61	WP(C)/160/2023 FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
62	WP(C)/759/2023 FIXED	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
WITH				
63	WP(C)/761/2023	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
ORDERS				
64	WP(C)/5115/2023 B/O	SHEIKH HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS D DAS	GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
57 WP(C)/6265/2024 FIXED	MOMIN HUSSAIN AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP MR R B GOSWAMI SC, BTC MS. H BARUAH
58 WP(C)/6670/2024 FIXED	SHRI DIBYAJIT BORA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
59 WP(C)/6671/2024 FIXED	SRI RAJIB SHARMA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
- FOR ORDERS -			
60 WP(C)/5476/2024 FIXED	M/S RAILTRACK CONCRETE PRODUCTS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. D J KAPIL	SC, GST DY.S.G.I. SC, FINANCE DEPTT.
61 WP(C)/5498/2024 FIXED	HITESH PEGU Versus THE UNION OF INDIA AND 9 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
62 WP(C)/5760/2024 FIXED	JIVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	MR. B PURKAYASTHA(R-6) MS. M BARMAN DY.S.G.I. J.P. BARUAH (R-6) SC, AGRI. DEPARTMENT

LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	AB/3183/2024 FIXED	ANJAN KUMAR SARMA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
58	AB/3318/2024 B/O	PANKAJ GOGOI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./2776/2024 WITH CASE RECORD (SCANNED COPY), FIXED	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
60	Bail Appln./3653/2024 FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM	MR. J KALITA MS. M R DOLAI MR N SARMA	PP, ASSAM
61	Bail Appln./3800/2024 WITH OFFICE NOTE, FIXED	BOSIRAN BIBI @ MOSIRON BIBI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. R CHOUDHURY (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM MD. MEMON AHMED (FOR INFORMANT)
BAIL HEARING				
62	AB/2513/2024 FIXED	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
HEARING				
63	I.A.(CrI.)/410/2022 WITH LCR 1 FILE (SCANNED COPY), B/O in CrI.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH CrI.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/1598/2024 FIXED	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/7496/2018 FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI MR. S S ROY (R-5) MR. N GOSWAMI (R-2,3 & 4) SC, REVENUE
ORDERS				
63	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA GA, ASSAM MR. P J PHUKAN MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
64	WP(C)/4920/2024 FIXED	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM SC, REVENUE

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	Arb.A./8/2024 CAVT. NO.10962024,1178000102820/24,N FIXED	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
	WITH I.A.(Civil)/3367/2024 in Arb.A./8/2024	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
ORDERS				
42	I.A.(Civil)/3919/2024 B/O in MACApp./405/2023	NIRU SONOWAL AND 2 ORS. Versus M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. A BHATTACHARYYA	MR. P HAZARIKA
	WITH MACApp./405/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus NIRU SONOWAL AND 3 ORS.	MR. P HAZARIKA MR. H S BORAH	DR. U BARUAH (R-1,2,3) RANJU R S BARUAH (R- 1,2,3) MR. A BHATTACHARYYA(R- 1,2,3)
43	I.A.(Civil)/3934/2024 B/O in MACApp./420/2024	MANJU DAS Versus THE RELIANCE GENERAL INSURANCE CO LTD A	MR. A BHATTACHARYYA	MR. A J SAIKIA
	WITH MACApp./420/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus MANJU DAS AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. S SINGH(R-1) MR. A BHATTACHARYYA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
14	Crl.Rev.P./449/2009 PART-HEARD, LCR 4 FILES, FIXED	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM
	WITH			
15	Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
16	Crl.Rev.P./365/2010 WITH LCR 3 FILES, FIXED	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR. S P ROY MR. D NANDI MR. R P N SINGH MR. S BORTHAKUR, (AMICUS CURIAE) MR. N N JHA MR.M K RAUT MR. K RAJBONGSHI	PP, ASSAM
17	Crl.Rev.P./412/2011 WITH LCR 2 FILES, FIXED	NITAI CHANDRA SAHA and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP	PP, ASSAM
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	Crl.Pet./879/2013	PARAMANANDA CHAUDHURI @ 2 ORS Versus ARPAN KUMAR CHAUDHURY @ ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.A K DAS MR.R S BARUAH	MR.R SARMA MR.R SARMA MR.K K GOSWAMI MS.M PAUL

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
12	Crl.A./316/2022 2 Y 2 M 25 D :	AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	PP, ASSAM
	WITH I.A.(Crl.)/847/2023 in Crl.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM
MOTION (BA)				
13	Bail Appln./3806/2024 WITH OFFICE NOTE, FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
14	Bail Appln./3858/2024 B/O	SRI SAMIRAN DAS Versus THE STATE OF ASSAM	A G CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2556/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	Bail Appln./3382/2024 WITH OFFICE NOTE, FIXED	SAHED UDDIN Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
BAIL HEARING				
17	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./3805/2024 WITH OFFICE NOTE, FIXED	AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. A A BARMAN MS. K DEY	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 16TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 11]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

BAIL HEARING

- | | | | |
|--|--|----------------------------|-----------|
| 1. AB 109/2024
(FIXED WITH CASE
DIARY) | NANGRAM TADO
VERSUS
THE STATE OF AP | TABIT TAPAK
ASO DALBONG | P P OF AP |
|--|--|----------------------------|-----------|